

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17/12/2018

C.P./260/29/2015

O.A./260/223/2015

K C BISWAS

-V/S-

R VISHNOI

ITEM NO:29

FOR APPLICANTS(S) Adv. : Mr. R.B. Mohapatra

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal				
	<p>Ld. Counsel for the Respondents files copy of the show cause reply which is taken on record and stated that the order is complied with, which the Ld. Counsel for the applicant has no grievance. Accordingly, the C.P. is dropped. Notices discharged.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA) MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)				
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